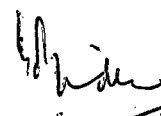


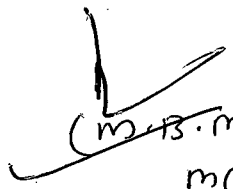
(3)

Dated: 8.12.1988.

Present Mr. Gangal for the applicant and Mr. R.M. Agarwal for the respondents.

Respondents shall file their reply on 25.1.1989. Keep the case on that date for reply and for direction.

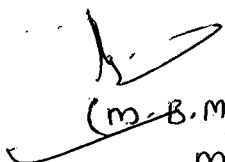

(M.Y. Priolkar)
M(A)


(M.B. Mujumdar)
M(T)

Dated: 25.1.1989.

Present Mr. Gangal for the applicant and Mr. I.A. Sheikh for respondents nos. 3 to 8. Respondents nos. 3 to 8 have filed the reply with a copy to the applicant's advocate. He has requested on behalf of respondents nos. 1 & 2 to give time for reply. Respondents nos. 1 & 2 to file the reply on 7.3.1989. Keep the case before the Tribunal on 7.3.1989 for reply of respondents nos. 1 & 2 and for directions.


(M.Y. Priolkar)
M(A)


(M.B. Mujumdar)
M(T)